

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3524
ANSWERED ON:04.08.2014
AVIATION TURBINE FUEL
Patil Shri Bheemrao Baswanthrao

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has any proposal to permit airlines to directly import aviation turbine fuel;
- (b) if so, the details thereof; and
- (c) the present status of the proposal?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G.M. Siddeshwara)

(a) to (c): As per present import policy, import of Aviation Turbine Fuel (ATF) is permitted under State Trading Enterprises (STEs) regime. However, Directorate General of Foreign Trade (DGFT) has permitted Kingfisher Airlines Ltd, Spicejet Ltd, Interglobe Aviation Ltd, Go Airlines Ltd and Air India to directly import ATF on actual user basis under Para 2.11 of Foreign Trade Policy.